

S.No.10

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
15-04-2024 AT 10:30 AM**

**CP (IB) No.59/7/HDB/2022  
AND  
IA(IBC) 693/2024 in CP (IB) No.59/7/HDB/2022  
u/s. 7 of IBC, 2016**

**IN THE MATTER OF:**

SMT. Pushpa Soni

**...Financial Creditor**

**AND**

Jairam Foundry Pvt Ltd

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA(IBC) 693/2024**

Learned Counsel Mr Manjeet Buccha, for applicant present through Video Conference. Matter passed over.

Matter called again. Heard. **For orders on 03.05.2024.**

**Sd/-  
MEMBER (T)**

**Sd/-  
MEMBER (J)**